

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. OF 2007
(Arising out of SLP(C) No. 11611/2004)

llant (s)

KARNATAKA POWER CORPORATION LTD. & ANR.

Appe

VERSUS

A.T.CHANDRASHEKHAR

Respondent (s)

With C.A. No...../2007 @ SLP(C) No. 13511/2004

Date : 28/02//2007 This Petition was called on for judgment today.

For Appellant (s) Mr. K.J.John, Adv.

for M/s. K.J.John & Co., Adv.

For Respondent(s) Mr. P.P.Singh, Adv.

Mr. Rajesh Mahale, Adv.

Hon'ble Dr. Justice Arijit Pasayat pronounced

Judgment of the Bench comprising His Lordship and Hon'ble Mr.

Justice Lokeshwar Singh Pant.

Leave granted.

The appeals are allowed in terms of the signed judgment. There shall be no order as to costs.

(Shashi Sareen)

Court Master

(Vijay Aggarwal)

Court Master

Signed Reportable judgment is placed on the file.